

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 72(Mis.) /
I-7-3/2018 (Pt.-I)

Bilaspur, dated 01 November, 2018

In the light of notification no. F 1-02/2018/1/5 dated 11.10.2018 of Government of Chhattisgarh, General Administration Department, Mantralaya Raipur, 20th November, 2018 is declared holiday for the High Court & Registry on account of polling in Bilaspur constituency for Assembly Elections-2018.

By order of Hon'ble the High Court

sd/-

(Neelam Chand Sankhla)

Registrar General

Bilaspur, Dated 01 Nov., 2018

Endt. No 10521 /
I-7-3/2018 (Pt.-I)